

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-2414/ND/2019

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd
Vs
Stockflow Express Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC Code, 2016

Order delivered on 07.08.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Alok Kaushik, IRP and Mr. Rajendra Beniwal, Mr. Kumar Sumit on behalf of IRP
For the Respondent :

ORDER

Mr. Alok Kaushik, IRP in person and Mr. Rajendra Beniwal & Mr. Kumar Sumit appeared on behalf of IRP.

In course of hearing, it has come to our notice that vide order dated 29.07.2020, we directed the office to list the IA1423/2020 on 07.08.2020 but inadvertently, office listed main application in place of IA-1423/2020, which has already been admitted by us. Therefore, office is directed to list the IA-1423/2020 on 19.08.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)